

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

MONDAY, THE TWENTY SECOND OF JULY
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SHRI JUSTICE ANIL KUMAR JUKANTI

Review I.A.No.1 of 2024 in W.A.No.1698 of 2008
and Review I.A.No.1 of 2024 in W.A.No. 1725 OF 2008

Review I.A.No.1 of 2024 in W.A.No.1698 of 2008

Between:

Dr. S.K. Singh, S/o. Durga Shankar Prasad Singh Presently R/o. U.S.A. aged 92 years, Occ: Retd. IAS officer, Rep. by his G.P.A. Dr. T. Dinesh Kumar Singh S/o. Rathan Singh, aged 71 yrs, Occ Medical Practitioner, R/o. 4-4-476, Sultan Bazar, Hyderabad.

...REVIEW PETITIONER/RESPONDENT No.1

AND

1. R.P. Sinha, S/o. H.N.Sharma, aged about 72 years, R/o. 411, Raghava Ratna Towers, Chirag Ali Lane, Hyderabad.

...RESPONDENT/PETITIONER

2. The Cooperative Tribunal, Hyderabad.
3. The Deputy Registrar of Cooperative, Societies (Housing) at Basheerbagh, Hyderabad.
4. The Jubilee Hills Coop. House Building Society Ltd., Jubilee Hills, Hyderabad, Rep. by its Secretary.
5. Smt. V. Aruna, W/o. V. Ashok Rao, Major R/o. 102051, Sai Krupa Towers Plot No. C-1, Domalguda, Hyderabad.

...RESPONDENTS/RESPONDENTS

Petition under Section 114 R/W Order 47 Rule 1 R/w Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to review the Common Judgment in Writ Appeal Nos. 1698 of 2008 dated 04-03-2024 passed by this Hon'ble Court.

This petition coming on for hearing, upon perusing the petition and affidavit filed in support thereof and upon hearing the arguments of **SRI SUNIL B.GANU**,

Sr. COUNSEL, appears for **M/s. MANJIRI S.GANU**, appearing on behalf of Review Petitioner and **SRI P.SRI RAGHU RAM**, **Sr. COUNSEL**, appearing on behalf of Respondent No.1, **M/s. B.MOHANA REDDY, GP FOR COOPERATION**, appearing on behalf of Respondent No.2 & 3, **SRI C.V.R.RUDRA PRASAD**, on behalf of Respondent No.4, **SRI SATHVIK MAKUNUR**, on behalf of Respondent No.5.

Review I.A.No.1 of 2024 in W.A.No. 1725 OF 2008

Between:

Dr. S.K. Singh, S/o. Durga Shankar Prasad Singh Presently R/o. U.S.A. aged 92 years, Occ: Retd. IAS officer, Rep. by his G.P.A. Dr. T. Dinesh Kumar Singh S/o. Rathan Singh, aged 71 yrs, Occ Medical Practitioner, R/o. 4-4-476, Sultan Bazar, Hyderabad.

...REVIEW PETITIONER/RESPONDENT No.1

AND

1. The Jubilee Hills Cooperative House Building Society Limited, Jubilee Hills, Hyderabad, rep. by its Secretary.

...RESPONDENT/PETITIONER

2. The Cooperative Tribunal, Hyderabad,
3. The Deputy Registrar of Cooperative Societies,(Housing), At Basheerbagh, Hyderabad
4. Smt.V.Aruna, W/o.,V.Ashok Rao, Major, R/o. 1-2-31, Sai Krupa Towers, Plot No.C-1 Domalguda, Hyderabad
5. R.P.Singh, S/o. H.N.Sharma, aged about 49 years, R/o.411, Raghava Ratna Towers, Chirag Ali Lane, Hyderabad
6. The Commissioner of Cooperation & Registrar of Cooperative, Societies, Andhra Pradesh, Hyderabad
7. Sri T.Sreenivasulu, District Cooperative Officer, Enquiry Officer, Ranga Reddy District, Hyderabad.

...RESPONDENTS

Petition under Section 114 R/W Order 47 Rule 1 R/w Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to review the Common Judgment in Writ Appeal No. 1725 of 2008 dated 04-03-2024 passed by this Hon'ble Court.

This petition coming on for hearing, upon perusing the petition and affidavit filed in support thereof and upon hearing the arguments of **SRI SUNIL B.GANU**,

Sr. COUNSEL, appears for M/s. MANJIRI S.GANU, appearing on behalf of Review Petitioner and SRI C.V.R.RUDRA PRASAD, appearing on behalf of Respondent No.1, M/s. B.MOHANA REDDY, GP FOR COOPERATION, appearing on behalf of Respondent No.2, 3, 6 & 7, SRI SATHVIK MAKUNUR, on behalf of Respondent No.4, SRI P.SRI RAGHU RAM, Sr. COUNSEL, on behalf of Respondent No.5.

The Court made the following: **ORDER**

Mr. Sunil B.Ganu, learned Senior Counsel appears for Ms. Manjari S.Ganu, learned counsel for the review petitioners (respondent No.1 in the Appeals).

Mr. P.Sri Raghu Ram, learned Senior Counsel appears for respondent No.1 in the review application in W.A.No.1698 of 2008 and respondent No.5 in the review application in W.A.No.1725 of 2008.

Mr. C.V.R.Rudra Prasad, learned counsel appears for respondent No.4 in the review application in W.A.No.1725 of 2008 and respondent No.1 in the review application in W.A.No.1725 of 2008.

Ms. B.Mohana Reddy, learned Government Pleader for Cooperation Department appears for respondent Nos.2 and 3.

Heard on I.A.No.1 of 2024, applications seeking review of the common order dated 04.03.2024, passed by this Court in W.A.Nos.1698 and 1725 of 2008.

After hearing learned counsel for the parties at length, Common order dated 04.03.2024, passed by this Court in W.A.Nos.1698 and 1725 of 2008, is recalled.

In the result, Writ Appeal Nos.1698 and 1725 of 2008 are restored to file. Review Applications in both the appeals are, accordingly, allowed.

//TRUE COPY//

SD/- K. SRINIVAS RAO
JOINT REGISTRAR

SECTION OFFICER

To,

1. The Cooperative Tribunal, Hyderabad.

2. The Deputy Registrar of Cooperative, Societies (Housing) at Basheerbagh, Hyderabad.
3. The Secretary, Jubilee Hills Coop. House Building Society Ltd., Jubilee Hills, Hyderabad.
4. The Commissioner of Cooperation & Registrar of Cooperative, Societies, Andhra Pradesh, Hyderabad
5. Sri T.Sreenivasulu, District Cooperative Officer, Enquiry Officer, Ranga Reddy District, Hyderabad.
6. The Section Officer, Posting Section, High Court for the State of Telangana at Hyderabad.
7. The Section Officer, Writ Non-Service Section, High Court for the State of Telangana at Hyderabad.
8. The Section Officer, Writ DB Section, High Court for the State of Telangana at Hyderabad.
9. One CC to SRI P.SRI RAGHU RAM, Advocate [OPUC]
10. One CC to M/s. MANJIRI S.GANU, Advocate [OPUC]
11. One CC to SRI T.S.PRAVEEN KUMAR, Advocate [OPUC]
12. One CC to SRI C.V.R.RUDRA PRASAD, Advocate [OPUC]
13. One CC to SRI SATHVIK MAKUNUR, Advocate [OPUC]
14. Two CCs to GP FOR COOPERATION, High Court for the State of Telangana at Hyderabad [OUT]
15. Two CD Copies

BSR
GJP

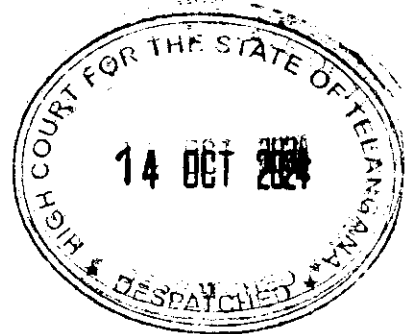


HIGH COURT

DATED: 22/07/2024

ORDER

Rev. I.A.No.1 of 2024 in WA.No.1698 of 2008 &
Rev. I.A.No.1 of 2024 in WA.No.1725 of 2008



ALLOWING THE I.A's &
WRIT APPEALS ARE RESTORED TO ITS FILE

(18) vlv
12/9/24